

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1767  
ANSWERED ON:22.08.2012  
ALLOCATION OF FUNDS UNDER SSA  
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether certain States/Union Territories have demanded additional allocation of funds under the Sarva Shiksha Abhiyan (SSA) to improve infrastructural facilities in schools during each of the last three years;
- (b) if so, the details of funds demanded and sanctioned during the said period, State/Union Territory-wise;
- (c) the amount provided to Non-Governmental Organisations for SSA during the above period State-wise and Union Territory-wise; and
- (d) the present monitoring mechanism to ensure proper utilisation of the said amount?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b): Under the Sarva Shiksha Abhiyan (SSA), States/Union Territories (UTs) demand funds on the basis of their Annual Work Plan & Budget (AWP&B) proposals, which after appraisal of utilisation of funds, progress in implementation and justification of new demands are approved by the Government of India. The details of funds released to States & UTs under the programme are at Annexure.
- (c): States/UTs fund NGOs for various components of the SSA, at the State level. At the Central Government level, to encourage innovations and experimental programmes in elementary education, a small amount of funds are given to NGOs which was Rs.2.94 crore, Rs.3.39 crore and Rs.2.52 crore in the past three years.
- (d): A rigorous system of monitoring of the SSA is in place which includes, inter alia, quarterly progress reports and review meetings, field monitoring by 41 independent monitoring institutions and six monthly independent Joint Review Missions. The audit arrangements include audit by the Comptroller and Auditor General of India, annual audit by independent chartered accountants, internal audit mechanisms and concurrent financial reviews through independent professional bodies.